

(ख) यदि हा, तो उनकी संख्या क्या है और इस बारे में और ख़्बारा क्या है ; और

(ग) इन व्यक्तियों के विरुद्ध दिल्ली प्रशासन ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री ल० ना० मिश्र) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

Relaxation of Prohibition Policy by Mysore Government

2120. Shri Linga Reddy: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of Mysore have relaxed their prohibition policy;

(b) whether one Shri Shivannappa Naik, a Sarvodaya worker of Ankola in North Kanara District, Mysore State is fasting as a protest against the relaxation of prohibition policy;

(c) whether the Central Government were consulted before the policy of change was effected by the State Government; and

(d) the reaction of the Central Government to the fasting by the Sarvodaya worker and the change in the prohibition policy?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (d). The information is being collected and will be laid on the Table of the House as early as possible.

British Tea Planters

2121. Shri U. M. Trivedi:
Shri Hari Vishnu Kamath:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some

British Tea planters have recently been deported from Assam;

(b) if so, the number thereof; and

(c) the reasons therefor;

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). Attention is invited to the statement laid on the table of the House in answer to Starred Question No. 139 on the 10th November, 1965, relating to the detention of three British Tea planters in Assam. These three British Tea planters have since been deported and they left for London from the Dum Dum Airport on 24th November, 1965.

Military Science in Universities

2122. Shri Hari Vishnu Kamath: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 629 on the 25th August, 1965 regarding Military Science in University Education and state:

(a) whether the special committee set up by the University Grants Commission has since submitted its report:

(b) if so, the main conclusions and recommendations contained therein; and

(c) whether the report will be laid on the Table?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) and (c). Do not arise at present.

विश्वभारती द्वारा किराये पर लिये गये मकान

2123. श्री बड़े :

श्री काशी राम गुप्त :

श्री गौरी शंकर कक्कड़ :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्वभारती (शांति निकेतन) ने अपने मुख्य प्रतिधि-भवन के निकट कुछ निजी मकान भी किराये पर ले रखे हैं ;

(ख) क्या यह भी सच है कि इन मकानों में कुछ केन्द्रीय मन्त्रियों के भी मकान हैं जिनका किराया उस क्षेत्र के बाजार भाव से बहुत बढ़ा चड़ा कर लिया जाता है ;

(ग) यदि हां, तो उन मन्त्रियों के नाम क्या हैं जिनके मकान इस प्रकार किराये पर लिये गये हैं ; और

(घ) ये मकान कब से लिये गये हैं और अब तक कुल कितना किराया दिया जा चुका है तथा इन मकानों की लागत क्या है ?

शिला मंत्री (श्री सु० क० चागला) :

(क) से (घ). विश्वविद्यालय से सूचना मांगी गई है और प्राप्त होने पर सभा हॉल पर रख दी जाएगी ।

Extensions and Re-employments

2125. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the extensions and re-employments granted to persons in the various Ministries of the Central Government during the current year so far;

(b) the reasons for granting such extensions and re-employments in each case; and

(c) the number of persons deprived of their promotions due to the same?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The information is being collected and will be laid on the Table of the House as early as possible.

Three-year Degree Course in Kerala

2127. Shri Vasudevan Nair:
Shri Warrier:

Will the Minister of Education be pleased to state:

(a) whether the Kerala University is introducing a new system of three-

year degree course from the next academic year; and

(b) if so, the salient features of this system?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) A statement is given below.

Statement

The salient features of the courses will be as follows:—

(i) Students passing the two year pre-degree course started in 1964, and admission to which is open to students, who have passed the S.S.L.C. Examination of the State with 10 years schooling or an equivalent examination, can be admitted to the new three year degree course.

(ii) The scope and content of the existing Three-Year Degree Courses have been reorganised.

(iii) Provision has been made for tutorials or other specified work.

(iv) The B.Sc. (Special) Course is intended for students selected on the basis of high performance in science subjects at the Pre-degree Examination.

Only colleges with advanced laboratory facilities will be granted affiliation for this Special course.

(v) Students passing the two year pre-degree course can proceed direct to professional courses in Engineering, Medicine, Agriculture and Veterinary Science.

Emergency Recruitment to I.A.S.

2128. Shri Dhuleshwar Meena: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the U.P.S.C. propose to hold an examination for emergency recruitment to the I.A.S.;

(b) if so, when this examination is likely to be held; and